MINISTRY OF CORPORATE AFFAIRS

NOTIFICATION

New Delhi, the 24th August, 2017

S.O. 2751(E).—In exercise of the powers conferred by sub-section (3) of section 1 of the Companies Act, 2013 (18 of 2013), the Central Government hereby appoints the 24th day of August, 2017 as the date on which the provisions of sub-sections (8), (9) and sub-section (10) of section 212 of the said Act shall come into force.

[F. No. 1/12/2013 CL-V]

AMARDEEP SINGH BHATIA, Jt. Secy.